<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 159 OF 2017

Dated: 1st June, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

NTPC Ltd.			Appellant(s)
Vs. West Bengal State Electricity Distribution Company LtdRespondent(
Counsel for Appellant(s)	:	Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran	
		Ms.poorva Siagal Ms. Anushree Bardhan	

ORDER

Issue notice to the Respondents returnable on 31.07.2017. Dasti, in

Mr. Shubham Arya Mr. Arvind Ku. Dubey

addition, is permitted.

List the matter on <u>31.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson